

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 310 OF 2018

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Essar Power Gujarat Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Anand Kumar Shrivastava
Nishant Talwar

Counsel for the Respondent(s) : Sethu Ramalingam for R1
Suparna Srivastava
Sanjna Dua for R2

ORDER

Rejoinder shall be filed within four weeks.

List the matter on **26.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK